

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 98 OF 2016

APPEAL NO. 99 OF 2016

APPEAL NO. 129 OF 2016 & IA NO. 289 OF 2016

AND

APPEAL NO. 130 OF 2016 & IA NO. 290 OF 2016

Dated: 18th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

APPEAL NO. 98 OF 2016

Rattan India Power Ltd.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

APPEAL NO. 99 OF 2016

Rattan India Power Ltd.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

**Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukerjee
Ms. Raveena Dhamija**

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

**Mrs. Deepa Chawan
Mr. Kiran Gandhi
Ms. Ramni Taneja for R.2**

**Ms. Poorva Saigal
Mr. Shubham Arya for R.3**

APPEAL NO. 129 OF 2016 & IA NO. 289 OF 2016

Adani Power Maharashtra Ltd.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

APPEAL NO. 130 OF 2016 & IA NO. 290 OF 2016

Adani Power Maharashtra Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. J. J. Bhatt, Sr. Adv.
Ms. Poonam Verma
Ms. Nishtha Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

Mrs. Deepa Chawan
Mr. Kiran Gandhi
Ms. Ramni Taneja
Mr. Anand K. Ganesan for R.2

Ms. Poorva Saigal
Mr. Shubham Arya for R.3

ORDER

List these matters for directions on **09.02.2017**. Tag to Appeal No187 of 2016 and other batch of appeals.

(I. J. Kapoor)
Technical Member

ts/sh

(Justice Ranjana P. Desai)
Chairperson